

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI**

**O.A. No. 185 of 2023 (SZ)**

IN THE MATTER OF

Tribunal on its own motion- SUOMOTU Based on the news item published in The Hindu, The Times of India, and Dinamalar, Chennai Edition dated 06.12.2023, 07.12.2023 and 14.12.2023 "Illegal construction and encroachment of water bodies"

... Applicant

AND

The Chief Secretary to the Government,  
Govt. Secretariat, Fort. St. George,  
Chennai, Tamil Nadu and Ors

... Respondents

**STATUS REPORT FILED BY THE 8<sup>TH</sup> RESPONDENT**

THROUGH  
M/s. GAUTAM S RAMAN  
COUNSEL FOR 8<sup>TH</sup> RESPONDENT

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<b>S.NO</b>	<b>DATE</b>	<b>DESCRIPTION</b>	<b>PG NO</b>
1	18.11.2024	Status Report filed by the 8th Respondent	1

Dated at Chennai on this the 21<sup>st</sup> day of December 2024



COUNSEL FOR 8<sup>TH</sup> RESPONDENT

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Original Application No.185 of 2023 (SZ)

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water bodies"

...Petitioner

-Versus-

1. The Chief Secretary to the Government,  
Govt. Secretariat, Fort.St. George,  
Chennai, Tamil Nadu and Others.
2. The Additional Chief Secretary  
Government, Public Works Department,  
Government Secretariat, Fort St. George,  
Chennai-600 009.
3. The Principal Secretary to Government of  
Tamil Nadu, Revenue and Disaster  
Management Department, Government  
Secretariat, Fort St. George, Chennai,  
Tamil Nadu - 600 009.
4. The Principal Secretary to Government of  
Tamil Nadu, Department of Environment  
Climate Change & Forests, Government  
Secretariat, Fort St. George, Chennai,  
Tamil Nadu-600 009.
5. Additional Chief Secretary to Government  
of Tamil Nadu, Municipal Administration  
and Water Supply Department,  
Government Secretariat, Fort St. George,  
Chennai, Tamil Nadu-600 009.
6. The Principal Secretary to Government of

*Executive Engineer*  
*asst. (Subs) / Special Team,*  
*C.M.W.S.S. Board,*  
*No.1, Pumping Station Road,*  
*Chintadripet, Chennai-600 002.*

*[Signature]*  
Superintending Engineer (WT&T),  
C.M.W.S.S. Board,  
Pumping Station Road,  
Chennai-600 002.

Tamil Nadu, Housing and Urban  
Development Department, Government  
Secretariat, Fort St. George, Chennai,  
Tamil Nadu- 600 009.

7. The Chairman, Tamil Nadu Pollution  
Control Board, No.76, Anna Salai, Guindy,  
Chennai, Tamil Nadu-600032.
8. Chennai Metropolitan Water Supply &  
Sewerage Board, Rep. by its Managing  
Director, No.1, Pumping Station Road,  
Chintadripet, Chennai-600 031.
9. Tamil Nadu Water Supply and Drainage  
Board, Rep. by its Managing Director, 3 1,  
Kamarajar Salai, Chepauk, Chennai-600  
005.
10. Directorate of Town and Country Planning,  
Rep. by its Director. 2nd, 3rd & Floor, C&E  
Market Road, Koyambedu, Chennai-  
600107.
11. Chennai Metropolitan Development  
Authority, Rep. by its Member Secretary,  
Thalamuthu Natarajan Maaligai, No.1,  
Gandhi Irwin Road, Egmore, Chennai-600  
008.

...Respondent(s)

**STATUS REPORT FILED BY THE 8<sup>TH</sup> RESPONDENT**

I, K. Uma, Hindu, aged about 56 years, working as Superintending Engineer (WT&T) in Chennai Metropolitan Water Supply and Sewerage Board, Chennai do hereby solemnly affirm and sincerely state as follows:

01. I am the Superintending Engineer (WT&T) of the Chennai Metropolitan Water Supply and Sewerage Board (CMWSSB), Chennai and I have been authorized to file this report before this Hon'ble Tribunal on behalf of the 8<sup>th</sup> Respondent herein and as such I am well acquainted with the facts and circumstances of the case.

02. I am filing the status report on behalf of the 8<sup>th</sup> respondent in the present

*[Signature]*  
**Executive Engineer,**  
*[Signature]* / Special Team,  
C.M.W.S.S. Board,  
No.1, Pumping Station Road,  
Chintadripet, Chennai-600 002.

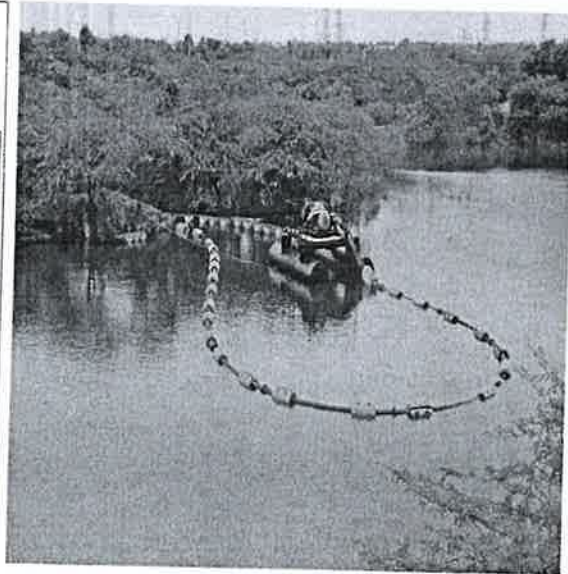
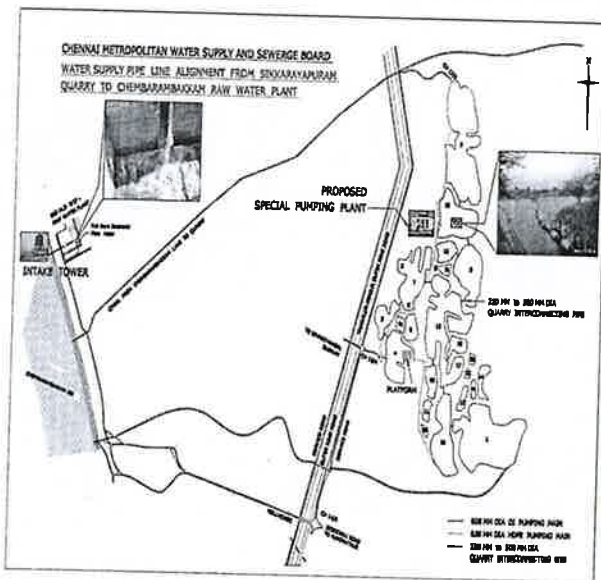
*[Signature]*  
**Superintending Engineer (WT&T),**  
C.M.W.S.S. Board,  
Pumping Station Road,  
Chennai-600 002

case, based on the order issued by the Hon'ble National Green Tribunal, Southern Zone, Chennai in OA No. 185 of 2023 (SZ) dated 22.10.2024.

03. I respectfully submit that with respect to the para 8 points (i) to (xi) in Hon'ble Court Order, I have no remarks to offer.

04. I respectfully submit that with respect to the para 8 points (xii) raised by the Hon'ble National Green Tribunal, the following report is submitted:

CMWSSB in its efforts for water augmentation through non-conventional sources implemented the pumping of water from abandoned quarries at Sikkarayapuram Quarries during the extreme droughts in 2017, 2019 and 2023 under special initiatives. At present, the infrastructure for pumping operation is ready to be operated as necessary at Sikkarayapuram Quarries. Also, tender for outsourcing of maintenance of infrastructures at Sikkarayapuram Quarries opened on 04.10.2024 and awarding of work is in progress. The storage is at present close to 7000 ml and 70% of the storage lesser than last year. The work of pumping arrangements at Sikkarayapuram Quarries were completed and operations commenced in 2017. In 2019, the pumping operations again commenced from Sikkarayapuram and the pumping operations were then not continued after 2019 due to subsequent good monsoons. The cumulative quantity pumped from Sikkarayapuram Quarries was 2727 ml in 2017, 3606.19 ml in 2019 and 1292.73 in 2023. The present status and pictures of Sikkarayapuram Quarries is as below:



The CMWSSB for impounding more water in the quarries provided

*P. Sankaranarayanan*  
Executive Engineer,  
(Water Supply) / Special Team,  
C.M.W.S.S. Board,  
No.1, Pumping Station Road,  
Chintadripet, Chennai-600 002.

*[Signature]*  
Superintending Engineer (WT&T),  
C.M.W.S.S. Board,  
Pumping Station Road,  
Chennai-600 002

interconnection to all the quarries. further with the earthen drain provided by WRD from the Chembarambakkam surplus is also connected to the quarries. This has now facilitated filling up of the quarries regularly. With the available storage and infrastructure, CMWSSB is in a position to draw 30 MLD from Sikkarayapuram Quarries and 10 MLD from Erumaiyur Quarries based on the need at present.

05. It is therefore prayed that this Hon'ble Court may be pleased to record the above Status Report filed on behalf of CMWSSB rep. by its Managing Director, and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case and thus render justice.

*Faisan Khan*

**Executive Engineer,**  
STP (South) / Special Team,  
C.M.W.S.S. Board,  
Pumping Station Road,  
Chintadripet, Chennai-600 002.

Solemnly affirmed at Chennai  
on this 18<sup>th</sup> day of November  
2024 and signed his/her/their  
name in my presence.

*K. M.*

**Superintending Engineer (WT&T),**  
C.M.W.S.S. Board,  
Pumping Station Road,  
Chennai-600 002.

**BEFORE ME,**

**ADVOCATE**

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